

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-310/1993/2298/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti Selina Begum,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati the 17<sup>th</sup> June, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/1990/2020 dtd. 15.06.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 22.06.2020, has been granted. The Additional district & Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-310/1993/2299/A, dated 17.6.2020**

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rao